

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3949  
ANSWERED ON:20.04.2010  
ROAD SAFETY COMMISSIONERATE  
Joshi Shri Mahesh;Siricilla Shri Rajaiah

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to constitute a Road Safety Commissionerate;
- (b) if so, the details thereof;
- (c) the details and percentage of cess levied by the National Highways Authority of India for studies on road safety matters and for development of ultra modern technologies; and
- (d) the steps taken by the Government to create awareness among masses using National Highways?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS(SHRI MAHADEO SINGH KHANDELA)

- (a) & (b) Union Cabinet has approved the proposal of this Ministry to create a National Road Safety & Traffic Management Board through an Act of Parliament to oversee road safety activities in the country.
- (c) At present no such cess is being levied by National Highways Authority of India (NHA).
- (d) The Government has been undertaking programmes on road safety through print and electronic media on continuous basis to generate awareness among the general public.